

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/ 787 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the 31st January, 2018.


Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. DJ(D) 473, dtd. 30.01.2018

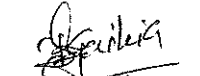
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.02.2018 along with permission to leave the Head Quarter with the official allotted vehicle, at your own cost, w.e.f. the evening of 30.01.2018 till the morning of 02.02.2018 has been granted/ ~~rejected~~.

Yours faithfully,

 30/01/18

JOINT REGISTRAR (VIGILANCE)


30/01/18